

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

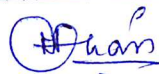
PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM


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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.898/252/HDB/2018
NAME OF THE COMPANY	Navrang Restaurant Pvt Ltd
NAME OF THE PETITIONER(S)	Gaurang Shah Nemji & 02 others
NAME OF THE RESPONDENT(S)	Navrang Restaurant Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Madhavi, A16866	PCS	8008118496	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001155	

**ORDER**

Learned PCS Ms.N.Madhavi present for Applicant. Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to ROC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

For report of ROC and hearing, list the matter on 05.10.2018.

  
MEMBER JUDICIAL